

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

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## O R D E R

No: 301 Dated: 15-09-2020

In the interest of administration of Justice, additional charge of the Courts as stated in Column 2 are entrusted/assigned to the Courts mentioned in Column 3 in the following manner:-

S.NO. -1-	Name of the Court -2-	Additional charge entrusted/ assigned to the Court of:- -3-
1.	Sh.V.S.Bhou, 2 <sup>nd</sup> Addl. District & Sessions Judge, Jammu;	Ist.Addl. District & Sessions Judge, Jammu
2.	Sh.C.L.Bavoria, Addl.Sessions Judge Anti-corruption, Jammu;	Spl. Judge Anti-corruption, Jammu;
3.	Sh.Sandeep Gandotra, Spl Passanger Tax Magistrate, Jammu;	City Judge, Jammu;
4.	Ms.Sudesh Sharma, Spl. Electricity Magistrate, Jammu;	Spl. Mobile Magistrate, Jammu;
6.	Sh.Dinesh Gupta, Spl. Mobile Magistrate(T), Jammu;	Additional Special Mobile Magistrate(T), Jammu;
5.	Sh.Parvaiz Iqbal, Spl. Railway Magistrate, Jammu	Sub-Judge, Jammu.

The aforesaid arrangement shall continue till such time the officers mentioned in Column 2 above shall resume their duties.

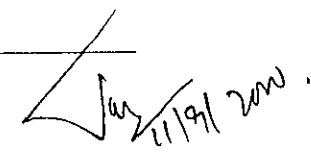
**By Order.**

  
(Jawad Ahmed )  
Registrar General

No: 6561-81 -/GS Dated: 15/09/2020

Copy to:-

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
- 2) Secretary to Hon'ble Administrative Judge District Jammu for information of their Lordships.
- 3) Principal District & Sessions Judge, Jammu for information.
- 4) Registrar Computers, High Court of J&k for information and with the request to get the same uploaded on the official website of J&K High Court.
- 5) Concerned Courts \_\_\_\_\_  
.....for information and compliance.

  
Registrar General